

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 217  
58/252/ND/2021**

**IN THE MATTER OF:  
Sangeeta Thapa and Anr.**

**...APPELLANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section  
Under Section 252**

**Order delivered on 12.04.2021  
(Virtual Hearing/Physical Hearing)**


**Coram:  
DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant  
For the ROC  
For the Income Tax Department**

**:Mr. Prince Mohan Sinha, PCS.  
:Ms. Sweety Kumar, AROC.  
:**

**ORDER**

Heard the submissions made by the Learned Counsel for Appellant. The Income Tax Department and ROC report have not come on the e-portal. Both are directed to file their report within three weeks. Matter is adjourned to **13.05.2021.**



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**